

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-101
IB-354(ND)/2020

IN THE MATTER OF:

M/s. Baba Jagta Shuttering Private Limited
Vs.
M/s.Archna Indulations Private Limited

....APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 29.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SMT SAROJ RAJWARE
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Gursat Singh, Mr. Biswaksen Panda, Advocates
For the Respondent :
For the Intervener :

ORDER

Counsel for the Operational Creditor is present. Prayed for time to reconcile the amount mentioned in the notice and the petition. The matter stands adjourned.

List on 28th February, 2020.

- S - d -

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

- S - d -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)